NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: CP/24/2017

: ASHRAF ALI PATEL

: PERAGO PROPERTY DEVELOPERS PVT LTD &

3ORS

: 241/242

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SHAMEEM ALAMED

S.R. RAGHUNATHAN ROHAN RAJASEKARAN PREETHI. S. ARASU

Coursel for Respondents

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing a proposal in regard to appointment of Valuer for determining the shares of the company as specified in the prayers made in the CP. Time is extended at request with a direction to furnish a copy of the same prior to the next date of hearing. Put up on 11.12.2017 at 10.30 A.M.

-sel

K Anantha Padmanabha Swamy Member (Judicial)